


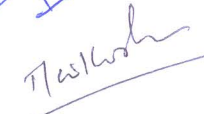
NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02.01.2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO. :  
PETITION NUMBER : TCP/153/2016  
NAME OF THE PETITIONER(S) : C. Ganapathy & 3 others  
NAME OF THE RESPONDENT(S) : M/s Edison Global Solutions Private Limited & 4 others  
UNDER SECTION : 397/398, 402, 403

S.No.	Name (in Capital)	Represented by	Signature
1.	GOWRI. V for RAMANI & SIVANAR	PETITIONERS	
2.	T. Sai Krishnan T. SAI KRISHNAN for Sai, Bharath & Elan	for Respondents 2 & 4	

**ORDER**

Ms V Gowri, counsel for petitioner present and filed an affidavit showing proof of service of notice on R1 & R3 by way of publication in English newspaper and in vernacular language. Shri T Sai Krishnan, counsel representing R2 & R4 present and undertakes to file vakalat for R1. R3 called but absent. No representation. Service against R3 is held sufficient. In the circumstances, R3 is set ex parte. Counsel for R2 & R4 filed an application questioning the maintainability of the petition. The same is taken on record. Time extended at request of counsel for respondents for filing counter and for hearing. Put up on 11.01.2017 at 10.30A.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)